



# THE ASSAM GAZETTE

অসাধাৰণ

EXTRAORDINARY

প্ৰাপ্ত কৰ্তৃত্বৰ দ্বাৰা প্ৰকাশিত

PUBLISHED BY THE AUTHORITY

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নং 374 দিশপুৰ, সোমবাৰ, 16 আগষ্ট, 2021, 25 শাওন, 1943 (শক)  
No. 374 Dispur, Monday, 16th August, 2021, 25th Sravana, 1943 (S. E.)

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GOVERNMENT OF ASSAM  
ORDERS BY THE GOVERNOR  
LEGISLATIVE DEPARTMENT : : : LEGISLATIVE BRANCH

## NOTIFICATION

The 16th August, 2021

**No. LGL.83/2017/27.**— The following Act of the Assam Legislative Assembly which received the assent of the Governor on 12th August, 2021 is hereby published for general information.

## ASSAM ACT NO. XVIII OF 2021

(Received the assent of the Governor on 12th August, 2021)

**THE ASSAM APPROPRIATION (NO. I) ACT, 2021**

# AN ACT

to provide for the withdrawal of certain sums from and out of the Consolidated Fund of the State of Assam for the services of the Financial year, 2021-2022.

Be it enacted by the Assam Legislative Assembly in the Seventy-second Year of the Republic of India as follows:-

**Short title**

1. This Act may be called the Assam Appropriation (No. 1) Act, 2021

**Withdrawal of**

Rs.107556,29,04,000.00 from  
and out of the Consolidated  
Fund of the State of Assam for  
the financial year, 2021-2022.

2. From and out of the Consolidated Fund of the State of Assam, there may be withdrawn sums not exceeding those specified in column (3) of the Schedule amounting in the aggregate [inclusive of sums specified in Column (3) of Schedule to the Assam Appropriation (Vote-on-Account) Act, 2021 (Assam Act No. XIV of 2021) to the sum of One Lakh Seven Thousand Five Hundred and Fifty Six Crore Twenty Nine Lakh Four Thousand rupees towards defraying the several charges which will come in course of payment during the financial year 2021-2022 in respect of the services specified in column (2) of the Schedule.

**Appropriation**

3. The sums authorised to be withdrawn from and out of the Consolidated Fund of the State of Assam by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the said year ending on the Thirty First day of March, 2022.

### THE SCHEDULE

( See Sections 2 and 3 )

[1] Grant No./ Appropriation	[2] Services and Purposes	[3] Sums Not Exceeding		
		Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.
C1	Public Service Commission Revenue	0.00	216959000.00	216959000.00
C2	Head of State Revenue	0.00	112578000.00	112578000.00
PD	Public Debt And Servicing of Debt Revenue	0.00	75096187000.00	75096187000.00
	Capital	0.00	35362293000.00	35362293000.00
1	State Legislature Revenue	901422000.00	11636000.00	913058000.00
	Capital	752900000.00	0.00	752900000.00
2	Council of Ministers Revenue	178435000.00	0.00	178435000.00
3	Administration of Justice Revenue	4456804000.00	844414000.00	5301218000.00
	Capital	811359000.00	0.00	811359000.00
4	Elections Revenue	1603383000.00	0.00	1603383000.00
	Capital	125600000.00	0.00	125600000.00
5	Sales Tax & Other Tax Revenue	7193088000.00	0.00	7193088000.00
	Capital	372173000.00	0.00	372173000.00
6	Land Revenue Revenue	3620692000.00	0.00	3620692000.00
	Capital	40000000.00	0.00	40000000.00
7	Stamps and Registration Revenue	1008434000.00	0.00	1008434000.00
8	Excise & Prohibition Revenue	709440000.00	0.00	709440000.00
	Capital	16000000.00	0.00	16000000.00
9	Transport Services Revenue	4028124000.00	0.00	4028124000.00
	Capital	859284000.00	0.00	859284000.00

[1] Grant No./ Appropriation	[2] Services and Purposes		[3]		
			Sums Not Exceeding		
			Voted by the Assembly	Charged on the Consolidated Fund	Total
		Rs.	Rs.	Rs.	
10	Other Fiscal Service	Revenue	26206000.00	0.00	26206000.00
11	Secretariat and Attached Offices	Revenue	9009420000.00	0.00	9009420000.00
		Capital	48000000.00	0.00	48000000.00
12	District Administration	Revenue	5153300000.00	0.00	5153300000.00
		Capital	1493457000.00	0.00	1493457000.00
13	Treasury & Accounts Administration	Revenue	1063995000.00	0.00	1063995000.00
		Capital	98400000.00	0.00	98400000.00
14	Police	Revenue	50043759000.00	5300000.00	50049059000.00
		Capital	1769727000.00	0.00	1769727000.00
15	Jails	Revenue	895520000.00	2000000.00	897520000.00
		Capital	201116000.00	0.00	201116000.00
16	Printing & Stationery	Revenue	401448000.00	0.00	401448000.00
		Capital	17520000.00	0.00	17520000.00
17	Administrative and Functional Buildings	Revenue	2208959000.00	0.00	2208959000.00
		Capital	3955143000.00	0.00	3955143000.00
18	Fire Services	Revenue	1628465000.00	711000.00	1629176000.00
		Capital	44618000.00	0.00	44618000.00
19	Vigilance Commission and Others	Revenue	3665447000.00	0.00	3665447000.00
		Capital	16800000.00	0.00	16800000.00
20	Other Administrative Services (Civil Defence & Home Guards)	Revenue	2946127000.00	0.00	2946127000.00
		Capital	96058000.00	0.00	96058000.00
21	Guest Houses, Government Hostels	Revenue	553252000.00	0.00	553252000.00
22	Administrative Training	Revenue	187125000.00	0.00	187125000.00
		Capital	92720000.00	0.00	92720000.00
23	Pension	Revenue	86870013000.00	0.00	86870013000.00
24	Aid Materials	Revenue	90000.00	0.00	90000.00
25	Miscellaneous General Services & others	Revenue	32774920000.00	0.00	32774920000.00
		Capital	10113483000.00	0.00	10113483000.00
26	Education (Higher)	Revenue	27751728000.00	0.00	27751728000.00
		Capital	2431390000.00	0.00	2431390000.00
27	Art and Culture	Revenue	924161000.00	0.00	924161000.00
		Capital	623056000.00	0.00	623056000.00
28	State Archives	Revenue	18882000.00	0.00	18882000.00
		Capital	800000.00	0.00	800000.00
29	Medical and Public Health	Revenue	62127380000.00	10500000.00	62137880000.00
		Capital	7905621000.00	0.00	7905621000.00
30	Water Supply & Sanitation	Revenue	5207599000.00	0.00	5207599000.00
		Capital	6836037000.00	0.00	6836037000.00
31	Urban Development (Town & Country Planning)	Revenue	5416819000.00	0.00	5416819000.00
32	Housing Schemes	Revenue	56737000.00	0.00	56737000.00
33	Residential Buildings	Revenue	16869000.00	0.00	16869000.00
		Capital	5520000.00	0.00	5520000.00
34	Urban Development (Municipal Administration)	Revenue	14258556000.00	0.00	14258556000.00
		Capital	29634000.00	0.00	29634000.00
35	Information and Publicity	Revenue	1178092000.00	0.00	1178092000.00
		Capital	80000.00	0.00	80000.00

